

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) to (c) The Uttar Pradesh Prevention of Cow Slaughter (Amendment) Bill, 1992, was received from the Government of Uttar Pradesh on 1-6-1992 for the consideration and assent of the President of India. Comments of the Ministry of Law and Justice (Department of Legal Affairs) have been sent to the State Government for clarifications on 24-6-1996. The clarifications of the State Government have not been received.

[English]

Unauthorized Guest House

3961. DR. Y.S. RAJA SEKHARA REDDY : Will the Minister of HOME AFFAIRS be pleased to state :

- (a) the number of unauthorized Guest Houses operating in Delhi; and
- (b) the action taken against them?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) and (b) There were 369 unauthorized guest houses/hotels operating in the National Capital Territory of Delhi as on 24.7.1996. Of these 369 cases, prosecution proceedings have already been launched in 326 cases.

Insurgency

3962. SHRI BADAL CHOUDHURY:
SHRI B.L. SHARMA PREM :

Will the Minister of HOME AFFAIRS be pleased to state :

- (a) whether the Government have taken serious note of the insurgents operating in the North East, taking shelter in Bangladesh;
- (b) if so, whether the matter has been taken up with the new Government of Bangladesh; and
- (c) if so, the outcome thereof?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : (a) to (c) The Government is aware of the misuse of the territory of Bangladesh by some insurgent groups operating in the North-East. The Government of Bangladesh has been sensitized about our concerns on various occasions and at various levels. The matter was also discussed during the last visit of the Foreign Secretary of Bangladesh to Delhi in August 1996. It is hoped that cooperation would be forthcoming to check such negative activities.

Ishaan Research Laboratories

3963. SHRI GANGA CHARAN RAJPUT : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Drug Control Department has lifted the ban on Ishaan Research Laboratories (IRL) for the manufacturing of the Biotique range of products;

(b) if so, the facts in this regard;

(c) whether the Drug Control Department and Licensing Authority had earlier delicensed IRL from continuing its manufacturing of such products; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) to (d) Information will be collected and laid on the Table of the House.

[Translation]

Manufacturing of Double Decked Coaches

3964. SHRI RAMASHRAYA PRASAD SINGH :
SHRI SHIVRAJ SINGH :

Will the Minister of RAILWAYS be pleased to state :

- (a) whether the manufacturing of double-decked coaches have been discontinued;
- (b) if so, the reasons therefor;
- (c) whether improved designs of double decked coach are under development process; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) Yes, Sir. Prototype of Double Decker coaches were put on trial a few years back on some trains. Complaints were received regarding dust and noise pollution, hence no regular production was taken up.

(c) and (d) To overcome the problems of noise and dust pollution, air-conditioned double decker coaches are under development. Designs developed with the existing air-conditioning package have the problem of inadequate head-room on the upper deck as well as lower carrying capacity and hence are not commercially attractive. Efforts are being made to develop alternate designs with enhanced capacity.

[English]

Recommendations on Child Abuses by HRC

3965. SHRI N.S.V. CHITTHAN : Will the Minister of HOME AFFAIRS be pleased to state :